

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2013

Dated : 13th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

NHDC Ltd.

...Appellant (s)

Versus

Central Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s): Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. G. Umapathy for R.2
Mr. M.L. Agrawal (Rep.) for R.3

ORDER

Pleadings are complete. Post the matter for hearing on

05.04.2013.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg